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carried out on zooplankton, the Antarctic krill and on the new forms of microorganisms existing in Antarctica.

(b) A permanent station 'Dakshin Gangotri' was established by India during the Third Indian Expedition to Antarctica (1983-84).

Permanent Commission for Inter State Border Disputes

- *233. SHRI CHITTA MAHATA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have received a proposal to set up a permanent commission for all inter-state border disputes with a permanent Chairman and Secretary alongwith members from all over the States; and
- (b) if so, the details in this regard and action taken so far in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI S B. CHAVAN): (a) No, Sir.

(b) Does not arise.

Establishment of an International Airport at Agra

- *236. SHRI GANGA RAM: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether Government are aware that there has been longstanding demand for an International Civil Airport at Agra which would besides facilitating the movement of general public by air attract larger number of foreign tourists to the historical city of Agra;
- (b) if so, whether Government propose to establish an International Civil Airport at Agra;
 - (c) if so, the details thereof; and
- (d) the steps contemplated to obviate hardship and inconvenience caused to the public because of the airport being joint for I.A.F. and civilian operations?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRIK P. SINGH DEO): (a) and (b). There is no proposal under consideration of the Government to establish an International Civil Airport at Agra.

- (c) Does not arise.
- (d) The aerodrome at Agra belongs to the Indian Air Force wherein a civil enclave has been provided for the operation of air services by the Indian Airlines. The Government are not aware of any hardship or inconvenience to passengers travelling by Indian Airlines.

Promotion of Pilgrimage Tourism

- *237. PROF. NARAIN CHAND PARASHAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether any comprehensive plan has been drawn up by the ITDC in collaboration with the concerned State Governments and State Tourist Development Corporations, to promote "Pilgrimage" Tourism by providing transport and lodging facilities and to develop travel circuits in the North Western States of Himacal Pradesh J and K, Punjab, Haryana and Union Territory of Chandigarh during the Seventh Five Year Plan; and
- (b) if so, the details thereof including the items proposed to be executed in the 1st year of Seventh Plan?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING. **ADMINISTRATIVE** RE-FORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPART-MENT OF CULTURE (SHRI K P. SINGH DEO): (a) and (b). The Department of Tourism had set up a Registered Body known as Bharatiya Yatri Avas Vikas Samiti in 1978 for the purpose of construction of Yatrikas/Dharamshalas/Musafirkhanas at places of pilgrimage.

The Samiti has plans to take up the